



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.08.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 14.08.2025 will not be taken up. The next date of Hearing in the matters is **26.08.2025**.

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 912 of 2024 & I.A. No. 7851, 6868 of 2024 & 1329, 2641 of 2025 Part Heard	JM Financial Asset Reconstruction Company Ltd. Vs. ASK Trusteeship Services Pvt. Ltd. & Ors. With	Raunak Dhillon	Sanjeev Kumar Sharma Diksha Gupta- R1 Gaurav Katiyar- IRP in-person Divyansh Rai Sandeep Chilano Abdullah Tanveer Vaijayant Paliwal Siddhant Kant- RP
2.	Comp. App. (AT) (Ins) No. 926 of 2024 & I.A. No. 2637 of 2025 Part Heard	Santosh Kumar Vs. ASK Trusteeship Services Pvt. Ltd. & Anr.	Kartik Nayar	Sanjeev Kumar Sharma Arunav Guha Diksha Gupta- R1 Gaurav Katiyar- IRP Krish Kalra Abdullah Tanveer Vaijayant Paliwal Siddhant Kant- RP

By order of Hon'ble Chairperson
-Sd/-
Registrar